# **ORAL ANSWERS TO QUESTIONS**

### Public Transport system of Delhi

\*521. SHRIMATI KAMLA SINHA: WiU the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that per sonal safety is the lowest in Delhi among the major cities, since it has the "highest number of fatalities due to road accidents;

(b) whether this is due to highly inadequate public transport system of the capital city, as compared to Bombay or even Calcutta; and

(c) if so, what steps Government intend to take to improve the public transport system of Delhi and con sequently, improve the personal safety level of its residents?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c) A statement is laid on the Table of the Rajya Sabha.

#### Statement

(a) Yes, Sir.

(b) No, Sir. Public Transport System of the capital cannot be compared with that of Calcutta and Bombay as more than 50 % of the commuters in those cities are carried by trams, me to and local trains whereas in Delhi the whole traffic is carried by motorised vehicles. At present there are about 21 lakh vehicles in Delhi out of which about 24, 000 are buses and 16 lakhs personalised vehicles like cars and scooters. These are more than the total vehicular population of Bombay and Calcutta.

(c) The Government have already

conducted a feasibility study for introduction of mass rapid transport system in Delhi. According to the proposed scheme the recommended networke consist of

(i) Two underground metro corridor in the East-West direction and in the North-South direction totalling 27 kms.

(ii) Surface rail corridors of 140 kms. mostly along side the existing network within Delhi State.

(iii) A dedicated busway of 17.5 kms. along Najafgarh Road,

Final decision, onthis project has, however, not been taken as the total expenditure is more than Rs.. 7,000 crores. Besides, the Government of National Capital Territory of Delhi have commissioned a study to rationalize the routes and public transport in a scientific manner. The State Government had received this Report in June, 1993 but have not taken decision on the recommendations of this study.

श्रीमती कमला सिन्हा : सभापति महोदय, मंत्री जी ने जो उत्तर सभा पटल पर रखा है, उस उत्तर में उन्होंने दिल्ली शहर में गाड़ियां कितनी है इसका विवरण दिया है। उन्होंने बताया कि 21 लाख व्हैकिल्स हैं जिनमें 24 हजार बसें हैं ग्रौर 16 लाख पर्सनल व्हैकिल्स है। लेकिन एक्सीडेंट्स कितने हुए है इसका कोई निवरण नहीं है। महोदय, ग्राप अगर मेरा प्रश्न देखेंगे तो मेरे क्वेश्चन का बेसिक थ्रस्ट यही या कि दिल्ली में फैटेलिटीज बहुत हैं । मुंबई, कलकत्ता ग्रौर दूसरे जो मैट्रोगोलिटन सिटीज हैं उससे कहीं ज्यादा फैटेलिटीज यहां हैं। तो मैं सरकार से जानना चाहंगी कि इन फैंटेलिटींज को देखते हुए क्या ग्रह सही है कि डिपार्टमेंट म्राफ इनवायरन्मेंट. रोड टैफिक सेफ्टी सेंटर रिसर्च इंस्टीटयट. न्य दिल्ली ने यह कहा कि कलकत्ता ग्रौर मंबई का ट्रैफिक सिस्टम, पब्लिक ट्रांसपोर्ट सिस्टम काफी मच्छा है। जो 23 मैट्रोपोलिटन सिटीज है, जिनमें दिल्ली भी माता है; उसमें रिकाडेंड थैक्सिमम जंबर ज्याफ फैटेलिटीज हुई*•े*≠ 5 Oral Answers

लास्ट एयर हुई हैं। तो सरकार इस रोड फैटेलिटीज को दूर करने के लिये, बढते हुए ट्रैफिक श्रौर बढ़ती हुई पापुलेशन को घ्यान में रखते हुए क्या कर रही है?

SHRI JAGDISH TYTLER: Sir\* the hon. Member is right that we have had the maximum number of \* fatalities in Delhi. The State Government has already constituted the Ved Marawaha Committee which has made certain recommendations. The recommendations of this Committee are going to be implemented within six months. Sir, this Committee has suggested certain things to make the Delhi roads more safer. The recommendations of this Committee are; a speed governor must be fixed in all the buses, they should not exceed a speed limit of 40 kilometres per hour, discouraging the hanging by passengers at the entrance by having automatic closing doors, having the driver's cabin with barricades so that the conductor or any passenger cannot divert the attention of the driver, the interior of the buses should be redesigned in such a way so that the standing space can be increased, the exit and entry points should also be made sufficiently wide to facilitate boarding and alighting. These are the suggestions of that Committee. The State Government is implementing all these suggestions. Sir, it is true that the accidents have taken place. I am not defending it. But the number of accidents has come down as compared to 1992-93.

श्रीमती कमता सिन्हा : सभापति महोदय, सरकार का उत्तर है कि राज्य सरकार इस काम को करेगी। लेकिन प्रगर आप उत्तर के प्रतिम पैरा को देखें तो मंत्री जी ने प्रपने जवाब में साफ-साफ कहा है कि

> "Besides, the Government of National Capital Territory of Delhi have commissioned a study to rationalize the routes and public transport in a scientific manner. The

State Government" had received his Report in June, 1993 but have not taken decisi on the recommendations this study".

मब मंत्री जी ने कहा कि 6 महीने के अंदर होगा। यह तो सदन को नमराह करना हपा, गलतबयानी करना हुआ। ग्रगर हबाँ तो इसे उत्तर के भंदर **माना** चाहिये था। मैं यह जानना चाहंगी कि क्या बस रूट को बढ़ाने से दिल्ली में व्हीकूलर ट्रेफिक के ऊपर जो **दवाब** है, वह कम होगा? क्या स्नाप कोई मल्टी मॉडल रोड ट्रांसपोर्ट सिस्टम या ग्रंडरग्राउंड रेलवे सिंस्टम के बारे में नहीं सोचते हैं कि इसको करना चाहिये ताकि व्हीकुलर ट्रेफिक कम हो। राह चलने वाले जो रोज याता करते हैं, मौरतों को बड़ी मुसीबत हो जाती है, लड्कियां जो पड़ने जाती हैं, भौरतें जो काम करने जाती हैं, सभी सोगों को मूसीबत होती है। क्या इस मुसीबत को दूर करने के लिए आपकी कोई योजना है? हमने यह सुना है कि केंच गवर्नमेंट से ग्रापका कोई समझौता हो रहा है जो इस ग्रंडरग्राऊंड रेलवे को यहां ला रहे हैं **ग्रीर सात-सादे सात** सौं करोड की स्कीम है।

They are having an understanding with the French Government. I would like to know whether it is a fact and how soon it is going to be done.

SHRI JAGDISH TYTLER: Sir. I would like to correct the non. Member when she referred to what i said that the Ved Marwah Committee had suggested the road safety measures. Now there has been a study conducted by the State Government for rationalising the routes by the RITES and they have given their suggestion that all the routes will be shared by the DTC and the private buses under a unifying time-table. But the State Government has also raised its objections on this. Implementation of this report is actually under the consideration of the State Government. It has also been directed by the hon. High

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सुझाए गये हैं जिसमें एक मेट्रो ट्रांसपोर्ट का है, दूसरा सरफेस ट्रांस्पोर्ट का है। अगर मेट्रो ट्रांस्पोर्ट महंगा पड़ता है तो सरफेस ट्रांसपोर्ट कम से कम लागू कर दें। मैं यह जानना चाहता हूं कि यह तीन मार्ग जो सुझाए गए हैं प्रत्येक का क्या-क्या अनुमानित खर्च है ? क्या कम लागत के हिसाव से आप भूतल परिवहन भ वाला काम करने पर आप विचार करेंगे ?

SHRI JAGDISH TYTLER : Sir, I have already mentioned that the recommendation of the RITES study has, no doubt, been given to us for an integrated multi-model transport system. There are three phases; one is, two underground metro corridor in the East-West direction and in the North-South direction totalling 27 kms.; second is, surface rail corridor of 140 kms. mostly along side the existing netway within Delhi State and third is, a dedicated bus way of 17.5 kms. along Najafgarh road.

The project will be taken up in two phases; one is the underground railway of 19 kms. and a surface railway of 31 kms. of course, we will have the 'dedicated bus way' for 17.5 kilometres. About the cost of the project, nothing can be said at this particular time. But I am sure that the project will cost over Rs. 7,000 crores. As per the report which has been submitted to the Group of Ministers, it will be a self-generating project and the money will not be required from the Central Govern-ment. The State Government has already allocated in its Budget for the study on Metro railways.

SHRI RAMACHANDRAN PILLAI: Mr. Chairman, Sir, the annual report of the Ministry for the year 1993-94 states that the number of road accidents have gone up to 3 lakhs and fatalities up to 60000 during the last two, three years. The Ministry, in the year 1986. had constituted a Cell to formulate policies on road safety measures. That particular

Court on a writ petition filed and a highpowered Committee under Justice Khanna has been appointed by the State Government to implement this. As regards the third part of the hon. Member's question, which is the most important part, no doubt, the Delhi Government has been looking at the possibility of having an underground railway system. In fact, the Cabinet constituted a Committee, a group, of Ministers to go into this aspect and clear the project. So, I am happy to announce that the Group of Ministers have already cleared this project and I think very soon, maybe, within a week or two, it will come to the Cabinet for final approval.

MISS SAROJ KHAPARDE: Sir, I would like to know from the hon. Minister whether the Government has taken any effective time-bound steps to discipline and train the private bus drivers, especially, the red-line bus drivers in Delhi; if so, the details thereof; if not, the reasons therefor.

SHRI JAGDISH TYTLER: Sir, I would like to inform the hon. Member that the Ministry itself has taken some measures to check the road accidents. We have formed a road safety cell in the Ministry to create an awareness. The State Government has taken steps to see that the driver training is there for people who are coming for licences and it has taken whatever possible steps are there to see to it that the people who are properly trained only are given licences. The drivers are given regular road safety lessons. So, the Government has taken these measures.

थी राधवजी: सभापति महोदय, माननीय मंत्री जी अपने उत्तर के (ख) भाष में यह बताया है कि तेज गति के परिवहन के लिए योजना तैयार की गई है जिसकी लागत लगभग सात हजार करोड़ रुपये हैं लेकिन अभी तक इस संबंध में अन्तिम निर्णय नहीं लिया गया है। मैं माननीय मंत्री महोदय से यह जानना चाहता ह कि तीन मार्ग ' Oral Answers

Cell prepared a Draft Policy Document. It aims at reducing the number of accidents to 2 lakhs and fatalities to around 25,000. This Draft Policy Document is pending for the last several years. There are reports that some interested parties, who are making immediate profits, are trying to stall the finalisation of the Document and

'implementation of the Document. 1 would like to know from the hon. Minister whether these reports are true. If so, I would like to know

what steps the Government is taking to finalise and implement the said Policy.

SHRI JAGD1SH TYTLER: Mr. Chairman, Sir, this question relates to all-India figures. The question I am answering relates to Delhi. But I would like to assure the Member that as soon as the report is finalised, it will be implemented. Whaterver might be the interests—smaller or bigger—I will not let them interfere with it.

SHRI K. RAHMAN KHAN: Mr. Chairman, Sir, in view of the increased traffic in the metropolitan cities, mass rapid transport system is being introduced in some metropolitan cities. If it is sought to be introduced I would like to know whether the Central Government will assist the State Governments for introducing the mass rapid transport system.

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SHRI JAGDISH TYTLER: This is a State subject. It will be dealt with by the State Governments.

श्री रामकेद भंडारी महोदय, दिल्ली में इस समय वाहनों की संख्या 21 लाख है और प्रतिदिन लगमग 15 हजार वाहन वाहर से आते हैं। प्रतिवर्ष 2 लाख वाहनों की संख्या दिल्ली में बढ़ती है। इस तरह से दिल्ली में याता-यात की व्यवस्था पर भारी दवाब है त्रीर यातायात व्यवस्था पर भारी दवाव जिस तरह से हैं उस तरह से यातायात व्यवस्था में सुधार नहीं हो रहा है। मैं मंत्री 'महोदय में जानना चाहता हं to Questions 10

कि जब तक यातायात व्यवस्था में समुजित सुधार नहीं हो जाता है तब तक दिल्ली में नयी गाड़ियों के रजिस्ट्रेशन पर किसी तरह का बंधन लगने जा रहा है या नहीं?

SHRI JAGDISH TYTLER: Mr. Chairman, Sir, there is no such pro-posal to restrict the registration of new vehicles.

SHRI NILOTPAL BASU: 'Sir, there is a growing impression that the question of road safety is being adversely affected by the induction of privately-owned vehicles in Delhi. I would especially like to refer to the growing public impression that the Red Line buses are the major source for the casualties. Will the Minister say whether his Ministry has conducted any survey as to the proportion of the Red Line buses' involvement in such fatal accidents?

SHRI JAGDISH TYTLER: Mr. Chairman, Sir, I would like to inform the hon. Member that as per the figures given to me by the Delhi Police and the State Government of Delhi, of the accidents which had occurred in Delhi, the maximum occurred because of cars; secondly by goods vehicles buses. I would like to say that out of about 1800 deaths which occurred due to accidents, the Red Line buses caused only 183 deaths. Mostly it is being caused by matadors, DTC buses, tankers, scooters, pedestal cycles. So, this sort of vehicles, even the bullock carts and lokshaws are also responsible where the accidents have taken place. But I can assure the hon. Member that after the Marwah Committee has given reecommed-ations, its the Delhi Government is taking every step to see that that road safety aspect is looked after.

SHRI NILOTPAL BASU: But Red Line buses have been introduced only very recently.

SHRI JAGDISH TYTLER: Yes, very recently.

SHRI JAGDISH TYTLER: Well I have just given you the 1993 figures, not that I am trying to defend this thing. *(Interruptions)* Let me finish. I am saying that this is the total number of deaths. We are doing everything possible in this regard.

MR. CHAIRMAN: Question No. 522— Shri Sarada Mohanty. *(Interruptions)* we have spent 20 minutes on one question.

## Pollution in Yamuna river

## \*522. SHRI SARADA MOHA-ANTY : SHRI SOM PAL:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have seen a news write-up by Shri Sayantan Chakravarty in the Indian Express of March 7, 1994 under the headline "Laying the ground for epidemics in Delhi."

(b) if so, whether Government have made an inventory of the major sources that are polluting or threatening to pollute the capital's water sources including river Yamuna and subsoil water;

(c) if so, what are the details thereof and whether some integrated long-term action plan has been formul ated to tackle this multifaceted problem on a permanent basis;

(d) if so, what are the salient features thereof and by when it is targeted to become fully operative; and

(e) if not, what are the reasons for not doing so?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b) Yes, Sir

The question was actually asked on 'he floor of the House by Shri Sharada Mohanty.

(c) The Central Pollution Control Board has identified various polluting sources in Delhi. The river Yamuna has been receiving industrial and domestic waste water through 18 major drains which are altogether discharging 1150 million litres of waste water per day. The ground water quality has been monitored at 19 locations. The water quality of the river Yamuna is not fit for its designated best use. The ground water quality has also shown deterioration at a few places. The Government has launched the Yamuna Action Plan for control and abatement of pollution in the river Yamuna.

(d)and(e) A statement is laid on the Table of the House.

## Statement

The Yamuna Action Plan include:

- (i) Interception and Diversion of Municipal waste water;
- (ii) Sewage treatment;
- (iii) Low cost sanitation;
- (iv) Improved crematoria;
- (v) Afforestation along river banks
- (vi) Community participation.

The work on the Plan has already begun and it is expected to be com-, pleted by December 1998.

The industries have been directed to conform to the prescribed standards. for effluents and emissions as per the stipulations made in the consent conditions.

The Municipal Corporation of Delhi have initiated action to augment their treatment facilities from the present capacity of 1400 million litres per day to 2250 million litres per-day by the end of the Eighth Plan period.

SHRI SARADA MOHANTY: Mr, Chairman, Sir, nearly 1,000 tonnes